

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No.11/TT/2013

Date: 22.2.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 315MVA, 400/220/33 KV 3-phase Spare Transformer at Dehgam SS, 315 MVA, 400/220/33 KV 3-Phase Spare Transformer at Jabalpur SS, 400, 125 MVAR 3ph Spare reactor at Itarsi SS under Provision of Spare ICTs and Reactor for Western Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 22.3.2013:-

- i) The basis of interest rate and repayment schedule considered along with documentary proof, since funding of the project is on the basis of proposed loan;
- ii) The reasons for awarding the transformer contract at a cost higher than estimated cost approved by Board in investment approval for each asset covered in the petition;
- iii) Justification for variation in price of transformer and accepting the higher price for tower steel and establishment as given in Form 5-B, and also the reasons for accepting higher price of these components for awarding contract;
- iv) Revised capital expenditure with Management certificate and Tariff Forms (Form-1, Form-6, Form-13, Form-13B) along with documentary proof for interest rate and repayment of Loan, if there is any change anticipated date of commercial operation of Asset 3;
- v) Status of the other assets (in other region) covered in the project as per Investment approval.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)